

Annexure-5

Name of the corporate debtor: Tirupati Jute Industries Ltd.; Date of commencement of liquidation:13.02.2019; List of stakeholders as on: 21.04.2025

List of operational creditors (Government Dues)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Governme nt	Identificat ion No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	% share in total amount of claims admitted					
1	ESI CORPORATION	CENTRAL GOVT.	NA	14-03-2019 by email 15-03-2019 by speed post	1,22,98,638.00	1,22,98,638.00	ESI DUES	-	NA	2.05	-	-	-	-	
2	Asstt. Commissioner of Central Tax, CGST & CX, Bally-I Division	CENTRAL GOVT		27-05-2022 by email 30-05-2022 by hand. Delayed Submission condoned by NCLT Order dt. 06-12-2022	93,533.00	93,533.00	EXCISE DUTY DUES	-	NA	0.016	-	-	-	-	
3	Regional Provident Fund Commissioner, Employees' Provident Fund Organisation, Regional Office Howrah	CENTRAL GOVT.		01-02-2020. Delayed Submission condoned by NCLT Order dt. 06-12-2022	1,50,89,898.00	1,50,89,898.00	PF DUES	-	NA	2.51	-	-	-	-	
				AGGREGATE	2,74,82,069.00	2,74,82,069.00				4.576					

NOTE-The Liquidator shall revise the amounts of claims admitted, when he comes across additional information warranting such revision.